

Most Urgent
Out at Once

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2019

Dated, Delhi the _____

To

The Ld. Director (Academics),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

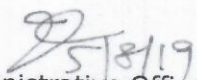
**Sub: Practical Training of newly appointed Officers of the
DJS(July,2019 Batch).**

Respected Sir,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XV/1317/2019/4169 dated 01.08.19 on the above noted subject, I am directed to inform that the following Mentor Judicial Officers of Central District are on leave today i.e 05.08.19, therefore the newly appointed Trainee Judicial Officers of DJS undergoing training with them have now been attached with the new Mentor Judicial Officers mentioned in Column No. (4) for practical training.

S. No.	Name & Designation of the Mentor Judicial Officer (On Leave)	Name of the Trainee Officer attached with the Officer at Col. 2	Name of the New Mentor Officer
(1)	(2)	(3)	(4)
1	Sh. Gajender Singh Nagar, ACJ-ARC	Ms. Charan Salwan, DJS(Tr.) Sh. Pankaj Rai, DJS (Tr.)	Sh. Shirish Aggarwal, ARC
2	Sh. Vivek Beniwal, CJ	Ms. Deeksha Rao, DJS(Tr.) Sh. Kautuk, DJS (Tr.)	Sh. Puneet Pahwa, ARC

Yours faithfully,

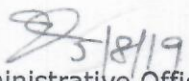

Sr. Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

60765
No. _____/JOTP/Gaz./2019

Dated, Delhi the **05 AUG 2019**

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.


Sr. Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi